

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1175  
ANSWERED ON:02.08.2010  
GUIDELINES FOR IMPORT OF TELECOM EQUIPMENT  
Thamaraiselvan Shri R.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government proposes to bring a detailed guideline for monitoring telecom equipment into the country;
- (b) if so, the details thereof;
- (c) whether the telecom companies have approached the Government relating to difficulties they are facing in importing telecom equipment in the country; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) and (b) Yes, Madam. Amendments in the United Access Services (UAS)/Cellular Mobile Telephone Service (CMTS)/Basic Services Licence Agreements and template of agreement between telecom service provider and vendor of equipment/software/services has been issued on 28-07-2010 in consultation with Ministry of Home Affairs, to address the security concerns in procurement of equipment from foreign vendors.

(c) and (d) Yes, Madam. Telecom companies have been raising issues, inter alia, related to delays in procurement of equipment from foreign vendors due to security clearance procedures. With above steps, the issues have been resolved.